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**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O. A. NO. 2205/2003

Tuesday, this the 9th day of September, 2003

HON'BLE MR. SHANKER RAJU, MEMBER (J)

H. V. S. Rathi,
R/o 301 Sector III R.K. Puram,
New Delhi-110022
(By Advocate : Shri M.K. Bhardwaj) Applicant

Versus

1. Union of India,
Through Secretary,
Ministry of Home Affairs,
Govt. of India, North Block, New Delhi
2. Joint Secretary,
Ministry of Home Affairs,
Govt. of India, North Block, New Delhi
3. Commissioner of Police,
Police Head Quarter,
IP Estate, New Delhi ... Respondents

ORDER (ORAL)

BY SHANKER RAJU, MEMBER(J):

Applicant is working as Assistant Commissioner of Police. As per Fifth Pay Commission's recommendations, the applicant is eligible for the new pay scale of Rs.8,000-13,500/- after completion of four years in the pay scale of Rs.2000-3500/- (pre-revised) as on 1.1.1996. He has been given the said scale w.e.f. 25.6.1999. He submitted a representation on 18.10.2001 but his case has not been considered by the respondents.

2. In the circumstances of the case, I dispose of the present application with a direction to the respondents to treat this OA as a supplementary representation and dispose it of by a detailed and speaking order within two months from the date of receipt of a copy of this order.

S. Raju

(SHANKER RAJU)
MEMBER (J)

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